

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 51/14	TP 64/16	Hearing	397-398	Puttanarayanappa Nadikeraiah & 3 Ors. Vs Bindu Labels Pvt. Ltd., & Anr.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. P. DAKSHAYANI
9900814126

rep of
Petitioners

Dakshayani


2. MAHIMA GOUD
9632179659

Respondent
NO: 1

Mahima Goud.

PCS for petitioner is present. Counsel for respondent is also present.

The matter is listed finally for hearing on both sides on 10.08.2017.


MEMBER (J)